(ग) दिल्ली मे वेश्यावृत्ति के सम्बन्ध मे पिछले तीन वर्षों मे कितने व्यक्ति गिरफ्तार किये गये और उनके विरुद्ध क्या कार्यवाही की गई ?

समाज कल्याण विभाग में राज्य मंत्री (श्रीमती फूलरेणु गुह) : (क) इस विषय पर आकडे उपलब्ध नही हैं ।

(ख) वेश्यावृत्ति पर प्रतिबन्ध नही है स्त्रियो तथा लडकियो के अनैतिक पणन के मामलो पर स्त्रियो तथा लडकियो का अनैतिक पणन निरोधक अधिनियम, 1956 के उपबन्धो के *अधीन कारवाई की जाती है ।*

(ग) एक विवरण, जिसमे अपेक्षित सूचना दी गई है, सभा पटल पर रखी जाती है । [पुस्तकालय में रखी गयी [देखिये संख्या L. T —9361/67]

नई दिल्ली स्थित जन्तर मन्तर के योगाश्रम के प्रधान के लिये विदेशी मुद्रा की मंजूरी

4704. श्री हुकम चन्द कछवाय :
श्री राम सिंह अग्रवाल :
श्री प्रकाशवीर शास्त्री :
श्री रघुवीर सिंह शास्त्री :
श्री शिव कुमार शास्त्री :
श्री अर्जुन सिंह भदौरिया :
श्री मोलहू प्रसाद :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि नयी दिल्ली म, जन्तर मन्तर मे स्थित योगाश्रम के प्रधान को जून, 1966 मे यूरोप के देशो के दौरे पर भेजा गया था और उन्हे इस प्रयोजन के लिये विदेशी मुद्रा की बडी राशि मजूर की गयी थी,

(ख) यदि हा, तो उन्हे विदेश भेजने के क्या कारण थे और उनके वहा जाने से क्या प्रयोजन सिद्ध हुआ,

(ग) क्या सरकार ने उन्हे विदेश मे भेजने से पहले इस तथ्य पर ध्यान दिया था कि शिक्षा मत्रालय द्वारा उस संस्था को मजूर की हुई अनुदान की राशि देना बन्द कर दिया गया था, और

(घ) इस दौरे के लिये कितनी विदेशी मुद्रा मजूर की गयी थी ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) जन्तर मन्तर, नयी दिल्ली के योगाश्रम के प्रधान को सयुक्त राज्य अमेरिका और सोवियत समाजवादी जनतत्र सघ की यात्रा करने की अनुमति दी गयी थी । उन्हे प्रासगिक व्यय लिये विदेशी मुद्रा की भी थोडी सी रकम दी गयी थी ।

(ख) सयुक्त राज्य अमेरिका मे उन्होने घूम-घूम कर भाषण दिये और उनका खर्च एक शिक्षा सस्था न उठाया । उन्होने रूस की यात्रा भारत—सोवियत सास्कृतिक करार के अन्तगत की जिसका उद्देश्य वहा के खेल-कूद सम्बन्धी कामो की जानकारी प्राप्त करना था । यह यात्रा सामान्यत अध्ययन करने और व्याख्यान देन के उद्देश्य मे की गयी थी, इसलिए उसके परिणाम को आकना कठिन है ।

(ग) यह यात्रा शिक्षा मत्रालय द्वारा योगाश्रम को फिर से अनुदान देना शुरू किये जाने के बाद की गयी थी ।

(घ) केवल 240 रुपये ।

M/s Lufthansa Airlines

4705. Shri Madhu Limaye:
Shri S. M. Banerjee:
Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No 3951 on the 1st September 1966 and state.

(a) whether the Income-tax Authorities have since completed their

assessment of the tax due from the Landlord for the rent received from M/s Lufthansa Airlines, and

(b) the amount of monthly annual rent received for the premises and the tax assessment thereon?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai) (a) No, Sir

(b) The monthly rent from 1-10-1964 to 30-9-1965 was Rs 500 From 1-10-1965 onwards, additional accommodation has been let out to M/s Lufthansa Airlines and the total monthly rent received is Rs 2 076 50 The landlord has not yet been assessed to income-tax

M/s Graham Trading Company

4706. **Shri Madhu Limaye.**
Shri S. M. Banerjee
Shri George Fernandes
Dr. Ram Manohar Lohia:

Will the Minister of **Finance** be pleased to refer to the reply given to Unstarred Question No 1581 on the 17th November, 1966 and state

(a) whether the income tax assessment of M/s Graham Trading Company of India Ltd for the years 1950-51 to 1961-62 which was reopened, has since been completed, and

(b) if so the results thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir

(b) Does not arise

Foreign investment in fertiliser plant

4707. **Shri Madhu Limaye:**
Shri S M. Joshi:

Will the Minister of **Petroleum and Chemicals** be pleased to state

(a) the number of foreign applications received for starting fertilizer units in India after the new concessions in respect of the fertilizer plant to be set up by the foreigners were announced;

(b) the number of applications which represent renewal of the old pre-announcement applications and the number of applications which are new, and

(c) the number of applications which contain firm proposals and the number of those which are mere intent?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramaiah) (a) Five proposals from foreign parties and five others with foreign participation have been received after December, 1965 when certain decisions designed to attract private investment in the fertilizer industry were announced

(b) All the ten proposals mentioned in (a) are new None of them is a renewal of applications made before December, 1965

(c) Of the ten proposals in (a), six are firm and four are still only an expression of intent.

National Planning Council

4708. **Shri Bibhuti Mishra**
Shri K. N. Tiwary:
Shri Sidheshwar Prasad.
Shri Shashi Ranjan:

Will the Minister of **Planning** be pleased to state

(a) whether it is a fact that the term of National Planning Council has been extended for another year, and

(b) if so, the total expenditure incurred on the Council and the benefit derived therefrom so far?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) Yes, Sir The term of the National Planning Council, which was set up on February 26, 1965, initially for a period of two years, has been extended for another year.